

STATEMENT SHOWING JUDGEWISE PENDENCY OF CASES IN THE COURTS OF D&Sj/ASJs POSTED IN NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.06.2017

S.N.	NAME OF JUDICIAL OFFICER	SESSIONS CASES U/S 302	Culpable homicide	304B & 302 IPC	Arms Act	304 B IPC	364 A IPC	304 IPC	306 IPC	OTHER SESSIONS CASES	RAPE CASE/Section 376 IPC	CBI	Compl. Cases	CBI CLOSURE REPORT	CRIMINAL APPEALS	CRIMINAL REVISIONS	NDPS ACT CASES	POCSO ACT	MISCELLANEOUS CASES	EXECUTION CASES	PMLA	D&C ACT	NDPL/EC ACT	MCOCA	HUMAN TRAFFICKING ACT (370 IPC)	SC/ST	CIVIL SUITS	TRANSFER APPLICATION CRIMINAL	PASSPORT ACT	DEPARTMENTAL ENQUIRY	TOTAL	
1	SH. RAJNISH BHATNAGAR, LD. D&Sj N/W		4							83				3	6				0									14			110	
2	SH. RAJNEESH KR. GUPTA, ASJ ELECTRICITY														0				6	249			692				28				975	
	CBI																															
3	SH. DINESH BHATT, SPL. JUDGE, CBI-01											37	0	3	3															2	45	
4	SH. ASHUTOSH KUMAR, SPL. JUDGE, CBI-02											53		12	13																78	
5	SH. PARAMJIT SINGH, SPL. JUDGE, CBI-03											47	1	9	3															2	62	
	TOTAL=>(3to5)	0	0	0	0	0	0	0	0	0	0	137	1	0	24	19	0	0	0	0	0	0	0	0	0	0	0	0	0	4	185	
	NDPS																															
6	SH. PAWAN KR. MATTO, SPL. JUDGE NDPS	16				6	1			18			0	0	0	19														0	60	
	TOTAL=>(6to6)	16	0	0	0	6	1	0	0	18	0	0	0	0	0	19	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	60
7	MS. PREETI AGRAWAL GUPTA, ASJ-01	3								12	25		1	0	2			513				9								1	566	
8	SH. DEEPAK GARG, ASJ-02	44	9			21	3			57			0	4	6											16			1	161		
9	SH. MANU RAI SETHI, ASJ-03	0	46		10	8	3			78				11	6								1						1	164		
10	SH. SUNIL KR. AGGARWAL, ASJ-04	40			0	10	5			52			1	6	1				1		1									117		
11	SH. MANOJ JAIN, ASJ FAST TRACK	22		1		5	1	0	3	48				12	5															97		
12	MS. ANJU BAJAJ CHANDNA ASJ SPL. FTC RAPE CASES	0	0							2	328				0	0			0											330		
	TOTAL=>(7to12)	109	55	1	10	44	12	0	3	249	353	0	2	0	33	20	0	513	1	0	1	9	0	1	0	16	0	0	0	3	1435	

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF D&SJ AND ADDITIONAL DISTRICTS JUDGES, NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.06.2017

S.N.	NAME OF JUDICIAL OFFICER	SUITS	RCA	MCA	ARBITRATION & CONCILIATION ACT	LAC U/S 18	LAC U/S 30/31	MISC	EXECUTION	PROBATE ACT CASE	GUARDIANSHIP ACT	APPEALS UNDER DRC ACT	PP EVICTION ACT	MCD APPEAL	TRANSFER PETITION CIVIL	MISC. CIVIL APPEAL	EXECUTION APPEAL	DEPARTMENTAL ENQUIRY	ELECTION PETITION	TOTAL
1	Sh. Rajnish Bhatnagar, Ld. D&SJ N/W	223	11	2	427			14	58			30	22	2	21	0				810
2	Sh. Satish Kumar, ADJ-1+POMACT	1				461	18	110	53										0	643
3	Dr. Shahabuddin, ADJ-2	446	6	3	18			69	132	219	37									930
4	Sh. Sunil Chaudhary, ADJ-3	1579	96	16	55			55	334	1								0		2136
5	Sh. Manish Gupta, ADJ-4	1551	77	22	50			67	397		0		1				2		1	2168
	TOTAL=>	3800	190	43	550	461	18	315	974	220	37	30	23	2	21	0	2	0	1	6687

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICER MACT, NORTH WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.06.17

S.N.	NAME OF JUDICIAL OFFICER	FATAL	INJURIES	OTHERS	MISC.	EXECUTIONS	CIVIL APPEAL	DEPARTMENTAL ENQUIRY	AIR PETITION U/S 158 (6)	DOP	TOTAL
1	Sh. Amit Bansal, PO MACT	520	1082		21	107			204	6	1940
2	Sh. Satish Kumar, ADJ-1+POMACT	154	253			40				3	450
	TOTAL=>	674	1335	0	21	147	0	0	204	9	2390

STATEMENT SHOWING THE JUDGE WISE PENDENCY IN THE COURTS OF SCJ/RC/ARC/ACJ/CCJ/JSCC/ASCJ/GJ/CJ, NORTH-WEST DISTRICT
ROHINI COURTS, DELHI AS ON 30.06.17

S.N.	NAME OF JUDICIAL OFFICER	CIVIL SUITS	EVICITION PETITION UNDER DRC ACT	RTI APPEAL	EXECUTION	MCA	RCA	APPEALS UNDER ESIC ACT	APPLICATION U/S 44/45 OF DRC ACT	APPLICATION U/S 27 OF DRC ACT	OTHERS	SMALL CAUSE SUITS	DEPARTMENTAL ENQUIRY	INSOLVENCY	SUCCESSION CERTIFICATE	PETITION FOR GUARDIANSHIP	TOTAL
1	Sh. Sharad Gupta, SCJ/RC	652	80		192	3	17	9	1	7	18						979
2	Sh. Bhupinder Singh, ACJ/CCJ/ARC	605	128		182				7	95	14		2		117		1150
3	Ms. Vandana, JSCC/ASCJ/GJ	845			96	5	6				45	3		7		3	1010
4	Ms. Sonam Gupta, CJ	870			369						24		0				1263
	TOTAL=>	2972	208	0	839	8	23	9	8	102	101	3	2	7		3	4402

**Statement Showing the pending cases in the courts of Chief/Additional/MMs of North-West District
at Rohini Courts, Delhi as on 30.06.2017**

S.N.	Name of the Judicial Officer		Regular Criminal Cases under IPC other than complaint cases	ND PS Act	ITP Act	Domes tic Violence Act	U/s 138 NI Act	Othe r Spl. Act	U/s 125 Cr. PC	De pt. En quiry	Arms Act	Compla int Cases	25 PSS ACT	14 Sarfa esi Act	Ex. U/S PWD V CT	Ex cis e Act	Drugs & Cosm etics Act	Plea Barg aining	CBI	Kal and ras	DMC Act	Other State cases	DD A	ND MC	Total	
NORTH-WEST DISTRICT																										
1	Ms. Kiran Gupta, CMM	Subhash Place	883	2			2	183				61														
		Ashok Vihar	579				0					47														
		Crime Branch	83				0					0														
		Others	0				0					10	19					4								1873
2	Sh. Devender Nain, ACMM	Crime Branch	137								35	26														
		Bharat Nagar	482				33				71	162				19					2					
		CBI	8				0				0	0														
		Maurya Enclave	610				222				113	267				4										
		Rani Bagh	366				164				87	222				1										
		Begumpur	650				68				52	270				19					4					
		Others	2				0				1	5										81				4183
3	Ms. Shama Gupta MM-01	Sultanpuri	1125	1	15		147				53	300					100			4	30	354				2129
4	Sh. Deepak Kumar-I MM-02	Aman Vihar	844				250				43	486										456				
		Kanjhawala	449				228				67	431										256				
		Shalimar Bagh	584		5		642				65	422										261				
		Others	0				0				0	0										0				5489
5	Sh. Ravinder Singh-II MM-03	Rohini South	712				550				4	520								2						
		Rohini North	357				440				4	193														
		Rithala Metro Stn.	41				0				2	2														
		Udhyog Nagar	0																							
		Others	2				2			1	1	554														3387
6	Sh. Shirish Aggarwal MM	Mangolpuri	970				362				29	276								13		281				1931
7	Sh. Viplav Dabas MM-04	Keshav Puram	265				557				3	154										15				
		Vijay Vihar	271				308				5	242										28				1848
8	Ms. Saumya Chauhan, MM	Mahila Court-01	1091			867	0					34			107											2099
9	Ms. Susheel Bala Dagar MM	Mahila Court-02	959			764	14					3			105											1845
10	Ms. Priyanka Rajpoot MM	NIA	0			0	3501		0			1	5	0				0								3507
	TOTAL=>		11470	3	20	1631	7490	183	0	1	635	4688	5	19	212	43	100	0	4	19	36	1732	0	0	28291	

Note : The pendency is prepared a per the monthly disposal statement received from concerned courts.

TRAFFIC

Statement Showing the pending Challans at Rohini Courts, Delhi as on 30.06.17

S.No.	Name of the Judicial Officer	Circle	Traffic	STA	NBT	Contested	TOTAL
1	Sh. Apoorv Sarvaria, MM Traffic		0	129		13	
		Ashok Vihar	249				
		Burari	372				
		Bawana	679				
		Punjabi Bagh	501				
		Rohini	377				
		Mangolpuri	318				
		Nangloi	233				
	GRAND TOTAL=>		2729	129	0	13	2871